

Atomic Energy (Shri Jawaharlal Nehru): (a) and (b). As in the past Government of India have granted concessions as a special case to Haj pilgrims from India to carry with them foodgrains and foodstuffs for their consumption during their voyage and stay in Saudi Arabia. The details are as under:

Foodgrains:

(a) For the voyage both days covering about 30 days, the Shipping Company viz. the Mogul Line, Bombay, who are engaged in the Haj traffic are permitted to take on board foodgrains at the rate of 400 grams per adult per day according to the number of passengers-booked by them for supplying cooked food to the pilgrims.

(b) For consumption during their stay in Hedjaz, the pilgrims are allowed to carry with them foodgrains on the basis of 400 grams per adult per day for 4½ months in the case of those who sail before the month of Ramzan and 3 months in the case of those who sail after Ramzan.

They are allowed to take the 400 grams quantum of foodgrains per adult per day in any grain according to their choice at controlled rate.

Pulses:

They are allowed to carry reasonable quantities of pulses for consumption during the voyage and also during their stay in Hedjaz.

Ghee:

Pilgrims are allowed to take with them six kilograms of ghee per head in the case of those sailing the pre-Ramzan period and four Kilograms per head in the case of those who sail in the post-Ramzan period.

Sugar:

(i) Each ship carrying pilgrims to Hedjaz can be allowed to be provisioned with one bag of sugar per voyage both outward and inward, in

addition to the quotas fixed for ships stores.

(ii) Pilgrims are allowed to carry with them sugar for consumption during their stay in Hedjaz at the rate of 7 Kilograms per head in the case of pre-Ramzan sailing and at the rate of 4 Kilograms per head in the case of post-Ramzan sailing.

International Trade Union Organisations

1389. Shri Shashi Ranjan: Will the Minister of Labour and Employment be pleased to state:

(a) the number of International Trade Union Organisations recognised by Government;

(b) whether the International Federation of Christian Trade Unions with headquarters at Brussels is also recognised by Government; and

(c) if not, the reasons therefor?

The Minister of Labour and Employment (Shri Sanjivayya): (a) to (c). The question of Government according recognition to International Trade Unions does not arise.

Indians in Burma

1390. Shrimati Savitri Nigam: Will the Prime Minister be pleased to state the number of Indian nationals deported from Burma during the last six months?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): According to information available with our Embassy in Burma, 16 Indian nationals were deported from Burma during the last 6 months. Our Embassy have requested the Government of Burma for information regarding other Indian nationals who may have been deported during this period but a reply is being awaited from the Burmese Government.